

**GOVERNMENT OF INDIA
FOOD PROCESSING INDUSTRIES
LOK SABHA**

UNSTARRED QUESTION NO:32
ANSWERED ON:15.11.2007
FOOD PROCESSING INDUSTRIES IN KARNATAKA
Siddeswara Shri Gowdar Mallikarjunappa

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) the total number of food processing industries in the country including Karnataka during the last three years;
- (b) whether the Government has sanctioned any new projects in the current fiscal year;
- (c) if so, the details thereof; and
- (d) the number of projects applications received/sanctioned/rejected and pending during the last three years, State-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI SUBODH KANT SAHAJ)

(a): Ministry of Food Processing Industries extends financial assistance in the form of grants-in-aid to implementing agencies/entrepreneurs for Technology Upgradation/ Modernization/ Establishment of Food Processing Units. Food Processing Industries are both in organized and unorganized sectors and as such the data on the number of food processing units in the country is not centrally maintained. However, during the last three years, applications received for financial assistance for setting up/modernization/technology upgradation of food processing industries by the Ministry, including Karnataka, are as follows:

Year No. of food
processing industries

2004-05	1139
2005-06	704
2006-07	644

(b) & (c): The Government has approved release of grant of Rs. 53.62 crores during 2007-08 (upto 14.11.2007) for various projects for Setting up / Modernization / Technology Up- gradation.

(d): A statement indicating number of project applications received / approved / pending / rejected during the last three years, State-wise is given in Annexure

Annexure

Statement referred to in reply to part (d) of the Lok Sabha Unstarred Question No. 32 for answer on 15.11.2007

STATEMENT INDICATING NUMBER. OF PROJECT APPLICATIONS RECEIVED / APPROVED / PENDING / REJECTED DURING THE LAST THREE YEARS, STATE WISE

Sl. State/UT No. Received Approved Pending Rejected

1.	Jammu & Kashmir	39	13	22	1
2.	Himachal Pradesh	50	23	18	0
3.	Punjab	74	68	21	5
4.	Chandigarh	3	1	1	1
5.	Uttarakhand	61	30	30	1
6.	Haryana	87	49	23	6
7.	Delhi	80	48	17	5
8.	Rajasthan	123	48	52	19
9.	Uttar Pradesh	174	124	58	16
10.	Bihar	37	10	15	3
11.	Sikkim	3	2	1	0
12.	Arunachal Pradesh	6	1	6	0

13.	Nagaland	32	3	21	3
14.	Manipur	14	4	7	1
15.	Mizoram	6	0	3	1
16.	Tripura	3	2	0	0
17.	Meghalaya	6	4	1	0
18.	Assam	63	32	28	4
19.	West Bengal	150 89	50	10	
20.	Jharkhand	34	16	14	2
21.	Orissa	61	32	13	8
22.	Chhattisgarh	23	13	8	0
23.	Madhya Pradesh	102	50	46	8
24.	Gujarat	116	46	50	7
25.	Daman & Diu	1	0	1	0
26.	Maharashtra	390	204	163	22
27.	Andhra Pradesh	239	104	102	25
28.	Karnataka	163	76	75	9
29.	Goa	10	5	5	2
30.	Lakshadweep	1	0	1	0
31.	Kerala	104	69	32	2
32.	Tamil Nadu	228	127	79	24
33.	Pondicherry	1	5	0	0
34.	Andaman & Nicobar	3	0	0	3
	Islands				
	All India	2487	1298	963	188